

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1287/(MAH)/2017
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 13.09.2017

NAME OF THE PARTIES: Manipal Technologies Limited
V/s.
Reliance Communications Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
10 :	Mr. Shyam Kapadia	Counsel for the Corporate debtor	
	Mr. D.J. Kakadia	Advocate for Corporate Debtor	<i>D. Kakadia</i>
	Adv. Namrata Biyawar	Adv. of Op. Creditor	<i>Namrata</i>

ORDER

CP No.1287/ I&BP/NCLT/MB/MAH/2017

At request of both the parties, list this matter for tomorrow i.e. on 14.9.2017

SD/-

V. NALLASENAPATHY
Member (Technical)

SD/-

B.S.V. PRAKASH KUMAR
Member (Judicial)